

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 551 OF 2018 IN**  
**APPEAL NO. 336 OF 2017 &**  
**IA NOS. 895 OF 2017 & 435 OF 2018**

**Dated: 14<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

|  |            |                      |
|--|------------|----------------------|
| <b>Uttar Pradesh Power Corporation Limited</b> | <b>...</b> | <b>Appellant(s)</b>  |
| <b>Vs.</b>                                     |            |                      |
| <b>Lanco Anpara Power Limited &amp; Ors.</b>   | <b>...</b> | <b>Respondent(s)</b> |

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.  
Ms. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey for R-1

Mr. C.K. Rai for R-2

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to R-6

**ORDER**

Post this IA, being IA No. 551 of 2018 along with main Appeal No. 336 of 2017 which is already listed for hearing on **16.05.2018** (on top of the hearing matters) as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*tpdvt*